

(b) The Kendriya Vidyalayas Sangathan has reported that the rules of the Sangathan do not provide for representation of the employees on the Board of Governors.

**Dumping of Toxic Wastes by Swedish Companies**

2576. PROF. NAUNIHAL SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that the Swedish Companies are being investigated for allegedly dumping toxic industrial wastes in India;

(b) if so, how many companies are involved and what steps are being taken by Government to stop this nuisance;

(c) whether it is a fact that the Swedish authorities refused to identify the companies involved; and

(d) if so, the reasons therefor and what is being done by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD): (a) No, Sir.

(b) to (d) Does not arise.

**Survey regarding Primary Schools**

2577. SHRI G. PRATHAPA REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have conducted any country-wise survey to find out the number of rural and backward areas where there are no primary schools and the distance the children of the areas have to cover for attending the school;

(b) whether Government propose to provide schools in those areas on priority basis;

(c) if so, the details thereof;

(d) whether Government propose to provide some aid to the families living below the poverty line for spread of education in such areas; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) Yes, Sir. All India Educational Surveys are conducted periodically by States under the aegis of National Council of Educational Research and Training (NCERT) to assess the availability of existing schooling facilities at different stages of education. The 6th All India Survey, which has been conducted recently, has ascertained the number of rural habitations without primary schools and the distance-wise availability of primary schools.

(b) and (c) According to available information, 94% of the country's rural population has access to a primary school within one km. of walking distance. The responsibility for establishing primary schools in the unserved and under-served areas lies with the respective State Government which have evolved their own norms for this purpose in accordance with broad national guidelines.

(d) There is no such proposal under consideration of the Ministry.

(e) Does not arise.

**Steps for encouragement of Sports**

2578. SHRI RAJENDRA PRASAD MODY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the plans to improve India's persistently dismal Olympic performance in the field of sports;

(b) whether it is a fact that schools do not have the necessary teachers and proper training facilities for sports in the country;

(c) if so, the details thereof;

(d) whether it is also a fact that genuine talent is left to languish unrecognised and unrewarded because our Sports Federations are riddled with factions and politics;

(e) the various steps taken by Government to encourage sports activities in different parts of the country; and

(f) whether Government have drawn up any plans to avoid such embarrassment at least at Sydney in 2000 AD?

**THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT**

(SHRI DHANUSHKODI ATHITHAN R.): (a) and (e) Promotion and development of sports is an ongoing process and Government of India has several schemes to improve the standard of sports in the country. However, in the sports management set up, both at the international level as well as at the national level, promotion of sports depend largely also on the sports federations. It is the Federations who are responsible for organising tournaments at various levels, and ensure that good sportspersons emerge through these tournaments. The Central Government has also made efforts to formulate discipline-wise long term development plans in consultation with the Federations. Such plans are also being reviewed periodically. Dialogues have also been carried out with the Industry to increase their investment in sports and tax-reliefs have been provided for creation of such infrastructure. However, the efforts of the Central Government are severely limited by the general lack of financial resources.

(b) and (c) Sir, most schools do not have necessary teachers and proper facilities for training for sports.

(d) No, Sir. The Sports Authority of India in consultation with the State Governments and National Sports Federations has been making special efforts to identify talent so that no talented sportsperson is left behind.

(f) Government have already taken the following initiatives to improve sports in the country:—

(i) Action has been initiated to formulate Long Term Development Plans for each discipline in consultation with the concerned Federations.

(ii) Continuous dialogue is being carried on with Private and Public Sector Companies to increase their investment in Sports, both in infrastructure as also in development of sports academies.

(iii) Better monitoring of the proposals of infrastructure is being done to ensure that limited resources are not spread too thinly.

(iv) Action has also been initiated to bring Sports on the concurrent list. At present sports is a State subject.

**आम व्यक्ति को केन्द्रीय विद्यालय की सुविधा उपलब्ध कराया जाना**

2579. श्री रामजीलाल: क्या मानव, संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) आम जनता को बेहतर शिक्षा प्रदान किये जाने के मापदण्ड क्या हैं;

(क) क्या सरकार आम व्यक्ति को शिक्षा की सुविधा उसी प्रकार से उपलब्ध कराने का विचार रखती है जैसे केन्द्रीय सरकार के कर्मचारियों के लिए प्रत्येक जिले में केन्द्रीय विद्यालय खोलकर उपलब्ध कराई जा रही है; और

(ग) यदि नहीं, तो उसके क्या कारण हैं?

मानव संसाधन विकास मंत्रालय के शिक्षा विभाग में राज्य मंत्री (श्री मुद्दी राम सैकिया):

(क) सभी को बेहतर शिक्षा प्रदान करने के लिए तथा